

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-205(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

NAME OF THE COMPANY: M/s. Bank Of Maharashtra Vs M/s Grid India Power Cables Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 7 of Insolvency and Bankruptcy Code,2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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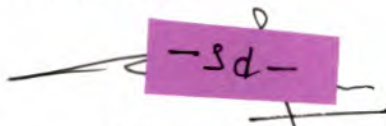
Present: For Petitioner (s): Mr. Naveen Thakkar, Advocate
Mr. Jophy John, Advocate

For Respondent (s): Mr. A.K Rout, Advocate for R-2

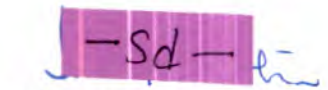
Order

The petitioners have put in appearance through their counsel Mr. Naveen Thakkar. The respondents are also present through their authorized representative.

To come up for final disposal on 26th July 2017. Reply, if any, be filed by the Corporate Debtor within 2 days.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]